

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 238
TO BE ANSWERED ON 18.12.2017

EDUCATION STATUS OF SCHEDULED TRIBES

238. DR. MANOJ RAJORIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the steps taken by the Government to improve the educational status of Scheduled Tribes;
- (b) the details of the funds allocated and expenditure incurred on the education of Scheduled Tribes during the last three years; and
- (c) out of the total funds, the share of funds which have been earmarked for improving the educational status of tribal women?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a): Ministry of Tribal Affairs (MoTA) has been implementing a number of interventions to improve the educational status of the tribals:
- (i) Ashram Schools: Funds are provided to States for making residential schools for STs for primary, middle, secondary and senior secondary level of education.
 - (ii) ST Hostels: Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels.
 - (iii) Scheme of strengthening education among ST Girls in Low Literacy Districts: 100% assistance is given for running and maintenance of educational complexes for ST girls.
 - (iv) Eklavya Model Residential Schools (EMRSs): EMRS are set up with capacity of 480 students per school under grants in aid under Article 275(1) of the Constitution to States, to provide quality middle and high level education to ST students.
 - (v) This Ministry also provides Post-Matric Scholarship for ST Students and Pre-Matric Scholarship for ST students studying in classes IX & X.
 - (vi) As per Ministry of Tribal Affairs' Special Central Assistance to Tribal Sub-Plan (SCA to TSP) Guidelines, and Guidelines for Article 275 (1) of the Constitution, in intra-State (sectoral activities, community, area-wise) prioritization and allocation, 40% to 50% of funds must be allocated for education in States / UTs.

- (vii) Funds are provided for recurring expenses for Residential Schools and Non-Residential Schools to Voluntary Agencies.
- (viii) Ministry of Tribal Affairs has issued advisories to States for a series of measures to address issues of dropout, and for continuing education of tribal children including: development of Bilingual Primers containing text both in regional and tribal language, school vacation to be in synchronization with major tribal festivals, school management to engage teachers to overcome shortage, 100% screening of children for Sickle Cell Anemia/Trait, 100% physical enrolment of children.

Apart from these, Ministry of Human Resources Development (MHRD) is implementing various schemes like Sarva Shiksha Abhiyan, Mid-Day Meals, Rashtriya Madhyamik Shiksha Abhiyan, Rashtriya Uchchar Shiksha Abhiyan, Kasturba Gandhi Balika Vidyalayas (KGBVs). The Sarva Shiksha Abhiyan (SSA), provides for free and compulsory elementary education to all children in the age group of 6 to 14 years including ST children. 109 special focus districts have been identified on the basis of the indicators like out of school children, high gender gap, low retention rate and infrastructure gap as well concentration of Scheduled Tribe population. Kasturba Gandhi Balika Vidyalayas (KGBVs) scheme provides for residential schools for girls at upper primary level; a minimum of 75% seats are for minority, SC, ST and OBC girls. KGBVs cover 69% ST girls in ST Special Focus Districts.

(b)& (c): The funds allocated/spent on the education of STs during the last three years, State / UT- wise under various schemes of this Ministry is at **Annexure I to VI**. Further, MHRD has made the following expenditure under the ST Component during the last three years:

(Rs. in Crore)

Department	2014-15		2015-16		2016-17	
	Allocation (BE)	Expenditure (Actuals)	Allocation (BE)	Expenditure (Actuals)	Allocation (BE)	Expenditure (Actuals)
Department of Higher Education	1267.62	884.34	1189.17	1006.33	1238.00	1231.07
Department of School Education & Literacy	4807.37	4793.86	4303.77	4287.28	4748.87	4344.96

The schemes/ programmes are implemented for socio-economic development of tribals in the country, including tribal women. The schemes are demand driven. The beneficiaries are selected by the State concerned. Gender disaggregated data of funds / beneficiaries are not maintained centrally. States have been emphasized in Project Appraisal Committee Meetings that one third beneficiaries should be women / girls. Scheme of Strengthening of Education in low literacy Districts is meant for girls only. Further under the guidelines of Eklavya Model Residential Schools, it is specified that the number of seats for girls and boys will be equal.

Annexure I to VI referred in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 238 for 18.12.2017 regarding “Education Status of Scheduled Tribes”

Annexure-I

Funds approved for Education sector under Art.275(1) of the Constitution & SCA to TSS during last three years

(Rs. in lakh)

S N.	State	2014-15		2015-16		2016-17	
		Art.275(1)	SCA to TSS	Art.275(1)	SCA to TSS	Art.275(1)	SCA to TSS
1	Andhra Pradesh	4760.00	2450.00	1880.00	2800.00	2766.09	3475.00
2	Arunachal	920.40	0.00	1970.80	0.00	3027.81	0.00
3	Assam	0.00	175.00	0.00	1200.00	1547.58	2155.50
4	Bihar	500.00	1000.00	800.00	1000.00	1314.59	823.55
5	Chhattisgarh	8294.35	2300.00	8952.23	200.00	8610.80	5023.70
6	Goa	0.00	0.00	400.00	0.00	0.00	0.00
7	Gujarat	4219.12	0.00	6878.90	0.00	6703.26	500.00
8	Himachal	95.00	95.15	88.20	0.00	822.00	400.00
9	Jammu & Kashmir	0.00	0.00	1900.00	900.00	3619.61	0.00
10	Jharkhand	4473.00	1900.00	9591.00	894.00	8878.21	6373.55
11	Karnataka	3430.00	0.00	3600.00	0.00	2875.72	2500.00
12	Kerala	638.50	0.00	850.00	0.00	481.67	370.00
13	Madhya Pradesh	7410.80	4200.00	8008.88	0.00	7770.92	11078.40
14	Maharashtra	5616.96	2864.00	7713.22	2498.53	6112.00	3000.00
15	Manipur	0.00	0.00	675.00	0.00	1619.40	800.00
16	Meghalaya	490.00	0.00	0.00	0.00	1200.00	0.00
17	Mizoram	1849.40	0.00	2645.45	0.00	1061.04	0.00
18	Nagaland	200.34	0.00	2050.34	0.00	3292.12	0.00
19	Odisha	5004.29	2300.00	13215.00	0.00	9939.40	0.00
20	Rajasthan	5219.80	0.00	4891.80	0.00	10781.75	1331.07
21	Sikkim	420.30	266.58	1200.00	10.00	869.30	1000.00
22	Tamil Nadu	264.00	0.00	552.80	0.00	800.00	418.36
23	Telangana	3146.00	0.00	4972.00	0.00	2347.39	0.00
24	Tripura	695.20	0.00	390.20	0.00	1280.99	30.00
25	Uttar Pradesh	1073.92	0.00	2092.12	0.00	689.00	0.00
26	Uttarakhand	342.40	805.83	246.54	0.00	0.00	0.00
27	West Bengal	3111.16	600.00	3465.90	275.00	3324.66	1848.00
Total		62174.94	18956.56	89030.38	9777.53	91735.31	41127.13

Annexure-II

Details of Fund Released to State Governments / UT Administrations under the Scheme of Post Matric Scholarship for ST students during 2014-15 to 2016-17				
(₹ in lakh)				
Sl. No.	NAME OF STATE/UT	2014-15	2015-16	2016-17
		Fund Released	Fund Released	Fund Released
1	A.& N. Islands	0.75	0.00	0.00
2	Andhra Pradesh	5070.01	1986.82	9777.62
3	Arunachal Pradesh	2.29	1137.61	1136.32
4	Assam	1114.00	6748.28	266.65
5	Bihar	23.00	0.00	0.00
6	Chhattisgarh	4066.75	4764.83	2674.82
7	Daman & Diu	1.00	0.00	53.63
8	Goa	2.00	356.00	645.00
9	Gujarat	3929.23	5520.40	22040.27
10	Himachal Pradesh	237.00	1350.00	931.36
11	Jammu & Kashmir	2494.17	2494.17	2587.84
12	Jharkhand	4927.23	0.00	8148.39
13	Karnataka	3691.00	5839.00	8540.00
14	Kerala	647.00	0.00	3122.00
15	Madhya Pradesh	2385.00	3065.00	13054.00
16	Maharashtra	7451.83	5209.83	22092.28
17	Manipur	3615.48	3588.00	3385.20
18	Meghalaya	438.00	3274.61	3189.00
19	Mizoram	4501.15	4927.91	4267.52
20	Nagaland	2329.59	2646.34	1344.00
21	Odisha	4512.00	4050.00	15556.48
22	Rajasthan	6440.00	10890.43	9800.00
23	Sikkim	414.00	400.00	938.16
24	Tamil Nadu	44.00	2266.86	3061.85
25	Telangana	12329.88	9650.00	11483.00
26	Tripura	974.82	1700.00	1323.90
27	Uttar Pradesh	56.00	0.00	1057.50
28	Uttarakhand	164.00	900.00	5090.57
29	West Bengal	237.00	2948.46	0
		72098.18	85714.55	155567.37

Annexure-III

Details of Fund Released to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2014-15 to 2016-17				
(₹ in lakh)				
Sl.No	Name of the State/UT	2014-15	2015-16	2016-17
		Fund Released	Fund Released	Fund Released
1	Andaman & Nicobar	0.00	0.00	0.00
2	Andhra Pradesh	1386.00	1983.00	0.00
3	Arunachal Pradesh	0.00	0.00	0.00
4	Assam	0.00	0.00	321.33
5	Bihar	688.60	375.00	0.00
6	Chhattisgarh	3718.00	3607.00	2534.15
7	Dadar & Nagar Haveli	0.00	0.00	0.00
8	Daman & Diu	0.00	0.00	0.00
9	Goa	0.00	0.00	52.64
10	Gujarat	3750.00	3745.76	80.81
11	Himachal Pradesh	73.00	96.12	51.21
12	Jammu & Kashmir	0.00	700.00	0.00
13	Jharkhand	1613.00	0.00	0.00
14	Karnataka	0.00	0.00	0.00
15	Kerala	0.00	300.00	796.40
16	Madhya Pradesh	0.00	4300.00	0.00
17	Maharashtra	0.00	0.00	0.00
18	Manipur	496.05	0.00	867.38
19	Meghalaya	0.00	0.00	0.00
20	Mizoram	0.00	0.00	336.36
21	Nagaland	0.00	851.47	0.00
22	Odisha	4511.00	4900.00	3376.36
23	Rajasthan	2383.34	0.00	0.00
24	Sikkim	7.80	0.00	0.00
25	Tamil Nadu	0.00	600.00	0.00
26	Telangana	745.52	0.00	0.00
27	Tripura	678.75	1303.60	0.00
28	Uttar Pradesh	0.00	0.00	0.00
29	Uttarakhand	19.82	107.00	0.00
30	West Bengal	0.00	0.00	0.00
	Total	20070.88	22868.95	8416.64

Annexure-IV

Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts- State/UT-wise				
(Amount in Rs)				
S.No.	State	2014-15	2015-16	2016-17
1	Andhra Pradesh	5207920	193107731	27094085
2	Arunachal Pradesh	4271709	0	0
3	Chhattisgarh	3925448	0	3963499
4	Gujarat	194219225	171232411	285792943
5	Jharkhand	4442520	2107200	0
6	Karnataka	0	0	0
7	Madhya Pradesh	57103228	14357845	42004939
8	Maharashtra	3600400	0	15838410
9	Odisha	26507661	104081259	192941396
10	Rajasthan	9665119	0	14877810
11	Telangana	41056770	48075810	71975792
12	West Bengal	0	0	0
Total		350000000	532962256	654488874

Annexure-V

Details of Funds released to State Governments /UT Administrations under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years, i.e. from 2014-15 to 2016-17.				
(Rs. in lakhs)				
S. No.	State/UT	2014-15	2015-16	2016-17
		Fund released	Fund released	Fund released
1	Goa	0.00	300.00	0.00
2	Gujarat	1144.48	0.00	0.00
3	Madhya Pradesh	1425.00	0.00	0.00
4	Maharashtra	1000.00	0.00	0.00
5	Tripura	954.52	0.00	0.00
	Total	4524.00	300.00	0.00

Annexure - VI

Details of Funds released to State Governments / UT Administrations / Universities under the Scheme of Hostels for ST Girls and Boys during the last three years i.e. from 2014-15 to 2016-17				
(Rs. in lakh)				
Sl. No	Name of the State/ UT/University	2014-15	2015-16	2016-17
		Funds Released	Funds Released	Funds Released
1	Arunachal Pradesh	0.00	400.00	0.00
2	Chhattisgarh	0.00	1221.74	0.00
3	Himachal Pradesh	380.47	0.00	0.00
4	Kerala	1949.63	0.00	0.00
5	Madhya Pradesh	1305.00	0.00	0.00
6	Manipur	0.00	0.00	1283.65
7	Maharashtra	1031.00	0.00	0.00
8	Nagaland	0.00	1798.45	0.00
9	Rajasthan	0.00	3393.97	595.35
10	Sikkim	460.29	0.00	0.00
11	Tripura	1797.62	0.00	0.00
12	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00
13	Mizoram University	195.01	59.73	0.00
14	National Law School of India University, Banglore	0.00	61.94	0.00
15	JLN KrishiVishvaVidyala, Jabalpur	0.00	0.00	43.32
16	Rajiv Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	77.68
	Total	7424.01	6935.83	2000.00